

**STATEMENTS BY MINISTERS****Status of implementation of recommendations contained in the Sixteenth Report of Department-related Parliamentary Standing Committee on Water Resources**

जल संसाधन, नदी विकास और गंगा पुनरुद्धार मंत्री (सुश्री उमा भारती) : महोदय, मैं जल निकायों के मरम्मत, पुनरुद्धार और जीर्णोद्धार (आरआरआर) के संबंध में विभाग-संबंधित जल संसाधन संबंधी संसदीय स्थायी समिति के सोलहवें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में वक्तव्य सभा पटल पर रखती हूँ।

**Status of implementation of recommendations contained in the Thirty-fifth Report of Department-related Parliamentary Standing Committee on Energy**

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF COAL; AND THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): Sir, I make a statement regarding Status of implementation of recommendations contained in the Thirty-fifth Report of the Department-related Parliamentary Standing Committee on Energy on Demands for Grants (2013-14) pertaining to the Ministry of Power.

MR. DEPUTY CHAIRMAN: Now, Calling Attention...(Interruptions)...

DR. V. MAITREYAN: Sir, I want to raise an important issue. ...(Interruptions)...

श्री शरद यादव : सर, ...(व्यवधान)... मंत्री जी ने कहा था ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: What is your point?

श्री सतीश चंद्र मिश्रा : सर, सीसैट के बारे में ...(व्यवधान)...

**RE. QUESTION OF NOTICE OF PRIVILEGE REGARDING UPSC CSAT**

श्री शरद यादव (बिहार) : सर, यूपीएससी के सी सैट ...(व्यवधान)... यहां पर डीओपीटी के मिनिस्टर ने जिस तरह से पूरी चीज को रखा था, ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: If all of you stand up, what will I do? ...(Interruptions)... I will allow you; wait. ...(Interruptions)...

श्री शरद यादव : उनके ऊपर केस चल रहे हैं ...(व्यवधान)... लाठीचार्ज हो रहा है।

MR. DEPUTY CHAIRMAN: Why don't others take their seats? Let me listen to Mr. Sharad Yadav. ...(Interruptions)... Others may take their seats. Let me listen to Sharadji.

DR. V. MAITREYAN: Sir, I raised the issue first. ...(Interruptions)...

श्री शरद यादव : उन्होंने कहा था कि सब चीजें within 8 days हो जाएंगी। सर, आज इसको

लगभग 12 दिन हो गए हैं यानी इतनी बड़ी वायदाखिलाफी है, वहां पर लाखों की संख्या में नौजवान हैं, उनके ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Let me understand the subject. ...*(Interruptions)*... You have given privilege notice. ...*(Interruptions)*...

श्री शरद यादव : इसलिए इस मामले पर सरकार ...*(व्यवधान)*...

DR. V. MAITREYAN: Sir, I want to raise an issue. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I will allow you. ...*(Interruptions)*...

प्रो. राम गोपाल यादव (उत्तर प्रदेश) : वहां से तो कोई बोल ही नहीं रहा है, वहां सभी इतने महत्वपूर्ण मंत्री बैठे हैं। ...*(व्यवधान)*... सारे देश में यह आन्दोलन चल रहा है। ...*(व्यवधान)*...

श्री उपसभापति : राम गोपाल यादव जी, आप बैठिए। ...*(व्यवधान)*... Let me react to what he said ...*(Interruption)*... No, no, that is not the way ...*(Interruption)*...

प्रो. राम गोपाल यादव : आप इनसे कुछ कहते क्यों नहीं ? ...*(व्यवधान)*... आप इन लोगों से कुछ तो कहलवाइए। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: I will come to you.

श्री नरेश अग्रवाल : क्या कोई भी मंत्री जवाब नहीं देगा ?

श्री उपसभापति : मैं जवाब देने वाला हूं, आप बैठिए। ...*(व्यवधान)*... मैं जवाब देने वाला हूं, आप बैठिए। ...*(व्यवधान)*...

श्री नरेश अग्रवाल (उत्तर प्रदेश) : सर, इस सदन में जब कोई मुद्दा उठता है, तो हरदम सरकार से जवाब आता है। यहां तो ऐसा लग रहा है कि सरकार सन्निपात में चली गई है। किसी मंत्री को पावर ही नहीं है, जब तक प्रधान मंत्री नहीं आते, कोई मंत्री जवाब ही नहीं दे सकता। ऐसी असहाय सरकार, ऐसे असहाय मंत्री शायद ही कभी इतिहास में आये हों। ...*(व्यवधान)*... सदन में एक इतना महत्वपूर्ण मुद्दा उठा है और उस मुद्दे के ऊपर पूरी सरकार चुप बैठी है। एक मंत्री जवाब नहीं दे रहा है। ...*(व्यवधान)*... यह कैसे चलेगा ? ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Yes, yes. I have understood. Please take your seat. ...*(Interruptions)*...

SHRI JESUDASU SEELAM (Andhra Pradesh): Mr. Deputy Chairman, Sir, ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please take your seat.

श्री सतीश चंद्र मिश्रा (उत्तर प्रदेश) : हमारा सिर्फ इतना कहना है कि इस विषय पर पिछले हफ्ते बात उठी थी, तब आपने कहा कि हमको आज ही रिपोर्ट मिली है, हमको आप दो दिन तो दीजिए। अब दो दिन की जगह चार दिन हो गए हैं। चार दिन गुजर जाने के बाद कोई निर्णय सामने नहीं आया है। इन बच्चों का भविष्य अंधकार में है, इसको आखिर कैसे दूर किया जाएगा ? 15 दिन के बाद उनके एग्जाम्स शुरू हो रहे हैं। उनको यह नहीं मालूम कि हमको एग्जाम क्या देना है।

MR. DEPUTY CHAIRMAN: Now, you please take your seat. मिश्रा जी, अभी आप बैठिए। ...*(व्यवधान)*...

श्री सतीश चंद्र मिश्रा : आपने पीठ से इनको डायरेक्शन दिया था कि आप बताइए कि इस पर कब निर्णय देंगे, लेकिन इन्होंने इसका जवाब भी नहीं दिया ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: All right. Please take your seat. ...(Interruptions)...  
Misra ji, now, please take your seat. ...(Interruptions)...

श्री सतीश चंद्र मिश्रा : मान्यवर, अब तो यह पीठ की प्रतिष्ठा का सवाल है। पीठ ने डायरेक्शन दिया था। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: You made your point. Please take your seat. ...(Interruptions)...

श्री सतीश चंद्र मिश्रा : हम आपकी प्रतिष्ठा के लिए कह रहे हैं कि आपने पिछले फ्राइडे को इन्हें यह डायरेक्शन दिया था कि आप सूचित करें। कम से कम ये आपको तो बताएं। ...(व्यवधान)...

श्री उपसभापति : अब आप बैठिए। ...(व्यवधान)...

श्री सतीश चंद्र मिश्रा : हम लोगों को तो ये जवाब नहीं दे रहे हैं, बच्चों को जवाब नहीं दे रहे हैं, नौजवानों को जवाब नहीं दे रहे हैं, बेरोजगार युवाओं को जवाब नहीं दे रहे हैं, कम से कम ये आपको तो बता दें। ...(व्यवधान).... आपने इनसे निर्णय देने के लिए कहा था, कम से कम ये पीठ की प्रतिष्ठा को तो रखें। मेरा आपसे यही कहना है।

श्री उपसभापति : ठीक है, अभी आप बैठिए। ...(व्यवधान)...

SHRI JESUDASU SEELAM: Mr. Deputy Chairman, Sir, kindly allow me ...(Interruptions)...

श्री आनन्द शर्मा (राजस्थान) : सर, इस विषय पर सरकार ने आश्वासन दिया था, लेकिन आश्वासन को पूरा करने में विलम्ब हो रहा है। हमें बच्चों के भविष्य की चिन्ता है। उनमें तनाव है, हिंसा हो रही है, उनको मारा-पीटा जा रहा है, पूरा देश इस बात को लेकर चिन्ता में है। सरकार को अपने आश्वासन को पूरा करना चाहिए। इसमें विलम्ब क्यों हो रहा है ? पीठ की तरफ से सदन को आश्वासन मिला है, मंत्री जी ने आश्वासन दिया है। जब माननीय मंत्री महोदय स्वयं आश्वासन देते हैं, सरकार आश्वासन देती है, तब विलम्ब क्यों ? महोदय, यह कोई ऐसा विषय नहीं है, जो साधारण हो। यह बहुत गम्भीर विषय है।

MR. DEPUTY CHAIRMAN: Okay. ...(Interruptions)... I will react to this, and, then, I will call you. ...(Interruptions)...

DR. V. MAITREYAN: Mr. Deputy Chairman, Sir... ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Maitreyan, I will allow you. ...(Interruptions)...

श्री प्रमोद तिवारी (उत्तर प्रदेश) : सर, आप हमारी बात भी सुन लीजिए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: No, no. ...(Interruptions)... Now, please. Yes. Let us hear the Government. ...(Interruptions)... No, no. ...(Interruptions)...

श्री प्रमोद तिवारी : सर, मेरा नोटिस है। आप हमारी बात सुन तो ली लीजिए। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: I heard Mr. Anand Sharma. That is enough. ...*(Interruptions)*...

SHRI JESUDASU SEELAM: Sir, I am asking you to give me time to speak. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no. ...*(Interruptions)*... How many of you will speak like this? ...*(Interruptions)*...

श्री प्रमोद तिवारी : सर, मैंने नोटिस दिया है।

श्री उपसभापति : आपने नोटिस दिया है?

श्री प्रमोद तिवारी : सर, मेरा सिर्फ इतना कहना है कि अगर यह समझा जाए कि यह हमारा अपमान है, तो ऐसा नहीं है, यह आपका भी अपमान है। यह पीठ का अपमान है। सदन में कहा जाता है कि दो दिन के अन्दर जवाब दे देंगे।

MR. DEPUTY CHAIRMAN: Now, Mr. Minister. ...*(Interruptions)*... Now, Mr. Minister. ...*(Interruptions)*...

श्री प्रमोद तिवारी : आज चार दिन हो गए, ये आपकी परवाह भी नहीं करते, सदन की परवाह भी नहीं करते। लाखों नौजवान सड़कों पर हैं। यह बहुत महत्वपूर्ण सवाल है। इनसे कहिए कि ये ...*(व्यवधान)*...

DR. V. MAITREYAN: Mr. Deputy Chairman, Sir.....*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no. ...*(Interruptions)*... I will allow you. Why are you standing? ...*(Interruptions)*... Mr. Maitreyan, I will allow you. Why are you standing? All of you please sit down. ...*(Interruptions)*... You please listen to the Minister.

सूचना और प्रसारण मंत्रालय के राज्य मंत्री, पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय के राज्य मंत्री, तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री प्रकाश जावडेकर) : विषय की संवेदना को समझते हुए ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Mr. Minister will react now. ...*(Interruptions)*...

SHRI JESUDASU SEELAM: Sir, let me speak. ...*(Interruptions)*...

SHRI PRAKASH JAVADEKAR: That is what I am saying. ...*(Interruptions)*... Mr. Deputy Chairman, Sir, knowing the sensitivity of the subject ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please listen to the Minister. ...*(Interruptions)*... You listen to the Minister. Sit down. ...*(Interruptions)*...

SHRI JESUDASU SEELAM: Sir, please allow me. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, I am not allowing you. ...*(Interruptions)*... I am not allowing you. ...*(Interruptions)*...

SHRI JESUDASU SEELAM: Why Sir? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I allowed Mr. Anand Sharma and Mr. Pramod Tiwari. ...*(Interruptions)*... On this subject, I won't allow any more Members from this side. ...*(Interruptions)*... Now, the Minister. ...*(Interruptions)*... I have called the Minister. Please sit down. ...*(Interruptions)*...

SHRI JESUDASU SEELAM: Sir, I have been asking you to give me time to speak. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: There are rules. I cannot allow everybody. Sit down, Mr. Seelam. ...*(Interruptions)*...

SHRI PRAKASH JAVADEKAR: Mr. Deputy Chairman, Sir, knowing the sensitivity of the issue and the feelings of the House, as you will recollect, on three occasions, there were statements from the Ministers and then queries and everything were answered. And, the Government is not only seized of the matter, but it is also actively sorting out the issue. ...*(Interruptions)*... One minute. It is sorting out the issue to give justice. That is why the issue which has been there for the last three years, troubling the students for the last three years, we are sorting it out, and as soon as the solution is arrived at, we will inform the House. ...*(Interruptions)*...

श्री शरद यादव : सर, ...*(व्यवधान)*... ऐसा कैसे हो सकता है ? ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*...

डा. अनिल कुमार साहनी : यह सदन का अपमान हो रहा है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Mr. Minister, can you give a time frame? That is what they are asking. आप लोग बैठिए। ...*(व्यवधान)*... Please, sit down. ...*(Interruptions)*... Mr. Minister, is it possible for you to give a time frame? That is what they are asking.

SHRI PRAKASH JAVADEKAR: Yes, Sir. I very clearly told the House that the issue which has been troubling the students for the last three years, we are sorting it out and we will give the solution much sooner than they expect.

MR. DEPUTY CHAIRMAN: That is enough. ...*(Interruptions)*... That is enough. ...*(Interruptions)*... Now, Mr. Maitreya. ...*(Interruptions)*...

श्री सतीश चंद्र मिश्रा: सर, ...*(व्यवधान)*... 24 तारीख को उनका इम्तिहान है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: That is enough. ...*(Interruptions)*... No; the Chair cannot do anything more than that. ...*(Interruptions)*... Chair cannot do anything more than that. It is for the Government to decide. ...*(Interruptions)*... It is for the Government

to decide 'when' and 'whether'. They should decide it, not the Chair. *...(Interruptions)...*  
Chair cannot do anything more than this. *...(Interruptions)...* It is for the Government. The  
Government has made its stand clear. *...(Interruptions)...* That is over. Now, you please  
allow the Calling Attention to take place. *...(Interruptions)...* It is on a very important  
subject. *...(Interruptions)...* Mr. Maitreyan, what is your point? *...(Interruptions)...*

श्री सतीश चंद्र मिश्रा: मान्यवर, पहले इस इश्यू को तय कीजिए *...(व्यवधान)...*

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**RE. RELEASE OF UNETHICAL ARTICLE ON SRI LANKAN DEFENCE  
MINISTRY WEBSITE DENIGRATING TAMIL NADU CHIEF MINISTER AND  
INDIAN PRIME MINISTER**

DR. V. MAITREYAN (Tamil Nadu): Sir, the official website of the Ministry of  
Defence and Urban Development of Lankan Government on 31st July has posted  
a very derogatory article written by a journalist. This article denigrates the Chief  
Minister of my State, whom we fondly call 'Ammu', and the Prime Minister of the  
country, Mr. Narendra Modi. *...(Interruptions)...* I urge the Government of India to  
respond. *...(Interruptions)...* Apology by a junior Minister is not acceptable to us.  
Will the Government of India summon the High Commissioner of Sri Lanka and give  
him necessary instructions *...(Interruptions)...* so that President Rajapakse apologises  
personally. *...(Interruptions)...* What is the Government of India's official stand on this  
because it was the *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: That is okay. *...(Interruptions)...* Now, we will take up  
the Calling Attention. *...(Interruptions)...*

DR. V. MAITREYAN: The Indian Prime Minister and the Chief Minister of Tamil  
Nadu are involved, Sir. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Calling Attention. *...(Interruptions)...* Shrimati Ambika  
Soni. *...(Interruptions)...* What can I do? *...(Interruptions)...*

DR. V. MAITREYAN: Sir, the Minister is here. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: It is up to the Government. I cannot *...(Interruptions)...*

DR. V. MAITREYAN: She is willing, Sir. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: If she wants, I will allow. I will not ask.  
*...(Interruptions)...*

विदेश मंत्री तथा प्रवासी भारतीय कार्य मंत्री (श्रीमती सुषमा स्वराज): उपसभापति जी, अभी  
मैत्रेयन जी ने जो विषय उठाया है, वह विषय वाकई बहुत गम्भीर है। मैं आपके माध्यम से सदन को